

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

9. IA 907/2020 IA 1364/2021 In C.P. (IB)/1660(MB)2017

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - R C Plasto Tanks & Pipes Private Limited
V/s
Maharashtra State Electricity Distribution
Co. Ltd.**

IN THE MATTER OF
Vidharbha Iron and Steel Corporation Ltd

Section: 60(5), 30(1)&(6) of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). None present from either side. Registry is directed to intimate both the parties the next date of hearing. List the matter for hearing on **17.08.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)